

NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH
NEW DELHI

C. P. NO. 161(ND)13
CA. NO.

CORAM:



PRESENT: SH. R. VARDHARAJAN
HON'BLE MEMBER (J)

SH. M.K. HANJURA
HON'BLE MEMBER (J)

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NEW DELHI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 15.09.2016**

NAME OF THE COMPANY: M/s. Shri Jai Prakash Ahuja & Ors. V/s. M/s. Swastik Multifiber
Pvt. Ltd. & Ors.Ltd.

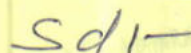
SECTION OF THE COMPANIES ACT: 397/398

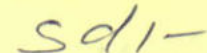
S.NO	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
1	Ashish Aggarwal	Adv.	for petitioner	
2	Meharade	Adv.	for respondent	

ORDER

Learned counsel for the petitioner is present. Respondent is present in person. Both sides shall file additional set of paper books within a week's time. Learned counsel for the respondent shall file the written synopsis and the citations in the case before the next date of hearing. The learned counsel for the petitioner represents that the written synopsis has been already filed by him.

List on 22.09.2016 for arguments.


(R.Varadharajan)
Member (Judicial)


(Maharaj Krishan Hanjura)
Member (Judicial)